

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-09-2022 AT 10:30 A.M. THROUGH VIDEO CONFERENCE.

IA(IBC) 950/2022 in Company Petition IB/51/2021
U/s 94 of IBC, 2016

IN THE MATTER OF:

Avasarla Venkateswar Rao

...Petitioner

Vs

State Bank of India & Servomax India Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 950/2022:- This is an application filed by the Resolution Professional to take on record the status report. Ld. Counsel Shri. G Bhupesh for the applicant present. Heard. IA allowed. Status report is taken on record.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)